


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 537/11	TP 93/16	For submitting arguments	111/111A	IDEB Projects Pvt. Ltd., Vs Parkway Holdings Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	MOHAN. H.S 9900097964	Advocate Respondent No.1 & 3	

ORDER

Matter is listed today for hearing on main petition. No representation for Petitioner. Petitioner is called absent. Counsel for R1 & R3 is present. He reported ready, since Petitioner Counsel is absent, matter is therefore adjourned to 26/02/2018 and no further adjournment will be given on that day.


Member (T)


Member (J)